

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION

**LOK SABHA**

STARRED QUESTION NO. 238  
TO BE ANSWERED ON 12.03.2018

**Off-Campus Centre of Aligarh Muslim University**

\*238. SHRI P.K. KUNHALIKUTTY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government has released the full fund approved for the off-campus centre of the Aligarh Muslim University situated in Malappuram in Kerala;

(b) if so, the details thereof and if not, the time by which it is likely to be released;

(c) whether the Government is considering to fill up the staff shortage at the off-campus centre of the said University; and

(d) if so, the details thereof and the time by which it is likely to be filled up?

**ANSWER**

**MINISTER OF HUMAN RESOURCE DEVELOPMENT**

**(SHRI PRAKASH JAVADEKAR)**

(a) to (d): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF LOK SABHA STARRED QUESTION NO. 238 FOR 12.03.2018 ASKED BY SHRI P.K. KUNHALIKUTTY REGARDING OFF-CAMPUS CENTRE OF ALIGARH MUSLIM UNIVERSITY.**

(a) & (b): The University Grants Commission (UGC) allocated Rs.104.93 crore for the Malappuram, Kerala Centre of the Aligarh Muslim University (AMU) out of which Rs.60.00 crore has already been released. As informed by the University, it has incurred the expenditure of Rs.50.11 crore for Malappuram Centre out of Rs.60.00 crore released by the UGC. The UGC has not received the audited Utilization Certificates (UCs) as per requirement of General Financial Rules (GFR), 2017 due to which it could not release the further grant to AMU for Malappuram Centre. Further release of funds to the Malappuram Centre depends upon scrutiny of the fresh proposals of the University by the UGC and compliance of usual terms and conditions including receipt of audited UCs for the grant released earlier.

(c) & (d): The UGC has sanctioned 29 teaching and 19 non-teaching positions for the Malappuram Centre of AMU. As per the information provided by the University, 11 teaching posts and 2 non-teaching posts are at present filled up on permanent basis. As per the arrangement made by the University, rest of the posts are manned mainly on contractual basis. The onus of filling up the sanctioned teaching and non-teaching positions on regular basis as per the relevant rules and regulations primarily lies with the concerned University administration. However, from time to time, the Ministry as well as the UGC has been requesting all the Central Universities including AMU to fill up their vacant posts on priority.

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